

**OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE, (NORTH-EAST)
KARKARDOOMA COURTS, DELHI**

ORDER

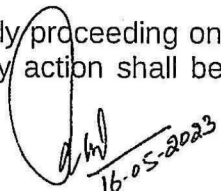
The following postings and transfers are made with immediate effect, in official exigency :-

S.No.	Name	Place of Present Posting	Place of posting
1.	Sh. Nitin Arora, Sr.PA EC 3134	Sr. PA in the court of undersigned.	PS in the personal office of undersigned.
2.	Sh Kamal Kishore, SJA EC. No. 2418	SJA posted in the Cash Branch, North-East District Karkardooma Courts, Delhi.	Reader in the Court of Sh Sachin, Ld MM (Digital Traffic Court), North-East District Karkardooma Courts, Delhi.
3.	Sh. Yashbir, JJA, EC 40964638	Reader-cum-Ahlmad (Temporary) posted in the Court of Sh. Sachin, Ld MM (Digital Traffic Court), North-East District Karkardooma Courts, Delhi.	Ahlmad in the Court of Sh Sachin, Ld MM (Digital Traffic Court), North-East District Karkardooma Courts, Delhi.
4.	Sh Santosh Kumar, JA EC No. 13654	JA posted in the R&I, Litigation, LAC, Admn, North-East District, Karkardooma Courts, Delhi.	Asstt. Ahlmad in the court of Ms Manu Vedwan, Ld. ADJ, North-East District, Karkardooma Courts, Delhi.
5.	Ms Meenakshi Mamgain, JJA EC 17191206	Asstt. Ahlmad posted in the court of Ms. Babita Puniya, Ld. SCJ- cum-RC, North-East District, Karkardooma Courts, Delhi.	JJA in the Administration Branch, R&I, Litigation, LAC, North-East District, Karkardooma Courts, Delhi.

- Note:-**
1. Sh Girdhar Gopal, A.O. (Judl.) posted in East District who has also been directed to look after the work of North-East District as A.O. (Judl.) is hereby assigned the duties of PIO of North-East District, Karkardooma Courts, in addition to the work already assigned to him.
 2. Sh Dashrath Kumar, SJA/Branch In-charge (Accounts Branch), EC 2333 shall look after the work of Cash Branch, North-East District, Karkardooma Courts in addition to the work already assigned.
 3. Ms. Rekha Sharma, SJA, EC 13503619, Fine & Audit Branch, NE District, KKD, is hereby directed to also look after the work of CMM Office, North-East District, Karkardooma Courts, Delhi, as Branch In-charge in addition to the work already assigned to her.
 4. Sh Santosh Kumar, JA, EC 13654, in the court of Ms. Manu Vedwan, Ld .ADJ, NE, KKD, Delhi is directed to perform duty regularly after lunch as Asstt. Ahlmad in the court of Ms. Babita Puniya, Ld. SCJ-cum-RC, NE District, KKD Courts in addition to the work already assigned to him till further orders. He is further directed that whenever any of the Ahlmad of aforesaid both courts happens to be on leave, in that case; he will perform full day duty in the said court.

5. Ms Sapna Jain, JA/Asstt Ahlmad, EC 33964974 posted in the court of Ms Mona Tardi Kerketta, Ld. ADJ, NE, KKD is directed to perform duty regularly after lunch as Asstt. Ahlmad in the court of Sh. Sujit Saurabh, Ld JSCC-ASCJ-GJ, NE District, KKD Courts in addition to the work already assigned to her till further orders. She is further directed that whenever any of the Ahlmad of aforesaid both courts happens to be on leave, in that case, she will perform full day duty in the said court.

6. Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against him/her as per rules.


(Virender Kumar Bansal)
Principal District & Sessions Judge
North-East District,
Karkardooma Courts, Delhi.

No. 3318-3329 /P&T/Admn./NE/KKD/2023

Dated 15 MAY 2023

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
2. The Administrative Officer (Judl.), Admn.-I & II, O/o Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Accounts Officer, North-East District, Karkardooma Courts, Delhi.
4. The Officers/officials concerned.
5. Dealing Officials, Personal File/Leave/ACR Cell.
6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
7. R&I Branch North-East District Karkardooma Courts, Delhi for uploading the same on LAYERS.
8. PS to the undersigned.


Principal District & Sessions Judge
North-East District, Karkardooma Courts,
Delhi.